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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

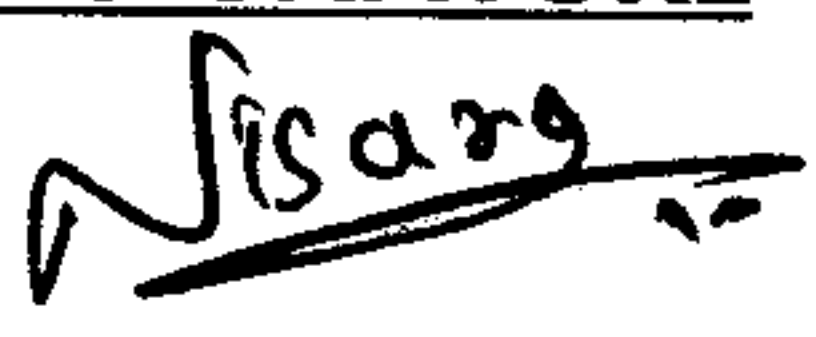
C.P. No. 35/14(1)/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2018**

Name of the Company: Neoteric Constructions Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NISARG SHARMA	Practicing Company Secretary.	On behalf of Petitioner	
2.				

ORDER

PCS Mr. Nisarg Sharma is present for the Petitioner.

Petitioner filed additional Affidavit.

The representation of RD is received, seeking six weeks' time.

Issue fresh notice to the Central Government and to file proof of service.

List the matter on 13.06.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 1st day of May, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL